

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1060  
ANSWERED ON:30.07.2010  
VIKAS MINAR  
Kumar Shri Kaushalendra;Ramkishun Shri

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) : whether the Vikas Minar, a Delhi Development Authority's (DDA's) building at ITO fulfils the requisite parameters of Delhi Urban Art Commission and fire fighting electricity and water requirements;
- (b) : whether several notices have been served to the DDA regarding non-fulfillment of minimum requirements of fire fighting equipment and elevator facilities etc. in the building;
- (c) : whether the said building has been found to be dangerous;
- (d) : if so, the corrective measures taken by the Government in this regard; and
- (e) : the number of fire incidents caused by short-circuit, lift failure and stampede at stairs during the last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) : DDA has reported that Vikas Minar was constructed prior to the establishment of Delhi Urban Art Commission and that the facilities like fire fighting system, lift, electricity and water in Vikas Minar fulfill the required parameters and are properly functioning.
- (b) & (c) : DDA has reported that no such notice has been received by it so far, and the building has not been found to be dangerous.
- (d) : Not applicable in view of (b) & (c) above.
- (e) : DDA has also reported that no such incident has occurred during the last three years.